

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2476  
ANSWERED ON:04.08.2015  
National Fishermen Welfare Scheme  
Premachandran Shri N.K.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether it has come to the notice of the Government that the amount allotted by the housing project of National Fishermen Welfare Scheme is not sufficient to construct the building;
- (b) if so, whether the Government proposes to implement new scheme with more financial assistance to the fishermen considering rise in price of construction materials;
- (c) whether it has come to the notice of the Government that the fishermen who have constructed building under the scheme become indebted due to the loan availed for completion of the building under the scheme;
- (d) if so, the action taken by the Government in this regard; and
- (e) whether the Government has received representation from the State Government of Kerala to increase the amount of financial assistance as unit cost for construction of building under the scheme and if so, the action taken by the Union Government thereon?

**Answer**

THE MINISTER OF STATE FOR AGRICULTURE

(DR.SANJEEV KUMAR BALYAN)

(a) and (b): Yes, Madam. The Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture has therefore notified the restructured Central Sector Scheme (CSS) on "National Scheme of Welfare of Fishermen" on 15th May, 2014 with enhancement of unit cost of fishermen house from Rs.50,000 to Rs.75,000/- for central financial assistance.

(c): No, Madam.

(d): Does not arise

(e): No, Madam. The Department of Animal Husbandry, Dairying and Fisheries has not received any such representation from the Government of Kerala since notification of the restructured CSS in May, 2014 for further increase in financial assistance as well as unit cost for construction of fishermen house.

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